



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 13  
IN THE MORNING SESSION AND ITEM NOS. 14  
TO 27 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
18 Bail Appln./1752/2020	SUNIL KUMAR GUPTA <b>Versus</b> STATE OF ASSAM	MR. H N SARMA	PP, ASSAM
19 Bail Appln./1753/2020	AMIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
20 Bail Appln./1754/2020	ABDUS SAMAD @ RANA <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR A ALI MR. Y ALI	PP, ASSAM
21 Bail Appln./1756/2020	MANURANJAN GOGOI <b>Versus</b> STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
22 Bail Appln./1757/2020	DIGANTA ROHANG <b>Versus</b> THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
23 Bail Appln./1759/2020	RAFIKUL HUSSAIN @ TULTUL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
24 Bail Appln./1761/2020	JITU KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
25 Bail Appln./1762/2020	SUSHIL DAS @ MAINA DAS <b>Versus</b> STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
26 Bail Appln./1763/2020	ZIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R ALI MR. I U CHOWDHURY	PP, ASSAM
27 Bail Appln./1796/2020 (PDF COPY)	ABDUL MUMIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. M A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 4**

**[DIVISION BENCH - II**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 20 IN THE AFTERNOON SESSION.**

**ITEM NOS. 16 TO 20 WILL BE TAKEN VIA REMOTE  
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
16	WA/273/2019 FIXED	M/S B. B. ENTERPRISES, <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ GA, AP
	<b>WITH</b>			
17	WA/274/2019	M/S B.B ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, AP
	<b>WITH</b>			
	CO/38/2019 in WA/274/2019	M/S BURU ENTERPRISES <b>Versus</b> M/S. B. B. ENTERPRISE AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. S R RABHA MR. T N SRINIVASAN	GA, AP
	<b>WITH</b>			
18	WA/275/2019	M/S MESNIA ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A SARMA MR B KAUSHIK MR. K KALITA MR E SHITIRI	MR. D MOZUMDER MR. S BISWAS GA, AP ASSTT.S.G.I.
	<b>WITH</b>			
19	WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. D MOZUMDER MR. S BISWAS GA, AP
	<b>WITH</b>			
	I.A.(Civil)/3421/2019 in WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	GA, AP

20 **WITH**  
WA/279/2019

M/S YUMA ENTERPRISES  
**Versus**  
THE STATE OF ARUNACHAL PRADESH  
AND 7 ORS

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN  
MR. P TAFFO

GA, AP

**WITH**  
I.A.(Civil)/3304/2019  
**in** WA/279/2019

M/S YUMA ENTERPRISES  
**Versus**  
THE STATE OF ARUNACHAL PRADESH  
AND 7 ORS

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN  
MR. P TAFFO

GA, AP

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 33 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
28 Bail Appln./1755/2020	SMTI. DIPANJALI DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<b><u>MOTION</u></b>			
29 WP(C)/2806/2020 FIXED	RSVCPL AKG JV. <b>Versus</b> UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
30 WP(C)/2970/2020 FIXED	INDRANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MS. P BARMAN	GA, ASSAM
31 WP(C)/3218/2020 FIXED	NUR HUSSAIN <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, PWD
32 WP(C)/3381/2020 FIXED	BINDESWARI SINGH AND 18 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS	MR A DASGUPTA MS. B DAS	MR. A K DUTTA SC, F C I ASSTT.S.G.I.
<b><u>OTHER MATTERS</u></b>			
33 Cont.Cas(C)/632/2019 (ORDERS), FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> SAMIR KUMAR SINHA	MR. K A MAZUMDER MR. A MALIK	MR. D SAIKIA MR. D P BORAH

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 30 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	AB/2267/2020	JAMANUR ALI BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
29	AB/1954/2020 FIXED	MUSTAQUE ALI @ MUSTAK ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	MS. T BEGUM PP, ASSAM
30	AB/2039/2020 FIXED	ISTAQUE ALI @ ISTAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.**

**THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 27 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
19	Crl.Pet./320/2020 FIXED (BY SLIP)	AKHIL GOGOI <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. S BORTHAKUR MR. K GOGOI MR R SENSUA	ASSTT.S.G.I.
20	WP(C)/1809/2020 FIXED	DHANMANI CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHOWDHURY MR E SHITIRI	SC, IRRIGATION
<b>WITH</b>				
21	WP(C)/937/2020	PLABITA DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY MR. N UPADHAYAY MR. R M DEKA MR. D J DAS SC, IRRIGATION
<b>WITH</b>				
22	WP(C)/1811/2020	PRADIP DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR A HAQUE MR. B HUSSAIN	MR. N UPADHAYAY SC, IRRIGATION
<b>WITH</b>				
23	WP(C)/1861/2020	KULDEEP GOSWAMI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, IRRIGATION SC, FINANCE DEPTT.
24	WP(C)/3211/2020 FIXED	JOY KUMAR DOLEY <b>Versus</b> ASSAM STATE LEGAL SERVICES AUTHORITY AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
25	WP(C)/3425/2020 FIXED	NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D MAHANTA	SC, HIGHER EDU
26	WP(C)/3556/2020 (PDF COPY)	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, FOREST

**STAY MATTERS**



27 WP(C)/2984/2020  
(ORDER-NO-STEP), FIXED

NILIMA KALITA AND ANR.  
**Versus**  
HINDUSTAN PETROLEUM CORPORATION  
LTD. AND 2 ORS.

MR. B SHARMA  
MR. D K NATH

MR. S KATAKI  
MR. S S ROY  
MR. S BORTHAKUR  
ASSTT.S.G.I.  
MR. M R ISLAM

**WITH**

I.A.(Civil)/1400/2020  
(ORDER-NO-STEP), FIXED  
**in** WP(C)/2984/2020

HINDUSTAN PETROLEUM CORPORATION  
LTD.  
**Versus**  
NILIMA KALITA AND 2 ORS

MR. S KATAKI  
MR. M R ISLAM

MR B SHARMA  
MR. R DUBEY

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	WP(C)/3339/2020 (CONNECTED WITH ITEM NO.6 IN THE DAILY CAUSELIST), FIXED	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	GA, ASSAM SC, M A C
15	WP(C)/3362/2020 (CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSELIST), FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N G KUNDU	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL
16	WP(C)/3512/2020 FIXED	BHARAT CH. BARMAN <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 32 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
19	Bail Appln./1764/2020	JYOTSNA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE S I AKAND	PP, ASSAM
20	Bail Appln./1766/2020	GIRIN RABHA @ GIREN RABHA <b>Versus</b> THE STATE OF ASSAM	MR H C DAS MR. B MAJUMDAR	PP, ASSAM
21	Bail Appln./1767/2020	ASLAM HUSSAIN <b>Versus</b> STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
22	Bail Appln./1768/2020	SAHIR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN R ALI	PP, ASSAM
23	Bail Appln./1769/2020	PHUKAN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MD S ALI	PP, ASSAM
24	Bail Appln./1770/2020	INSAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. ABU JAHID	PP, ASSAM
25	Bail Appln./1771/2020	MAKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S K BARKATAKI MR. D K NATH	PP, ASSAM
<b><u>MOTION</u></b>				
26	AB/2265/2020	JALIL SHEIKH @ ABDUL JALIL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
27	AB/2268/2020	MANUJ PAL <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
28	AB/2269/2020	LUHIT DEKA @ LOHIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
29	AB/2270/2020	MANIK PAUL <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

30	AB/2271/2020	KAMRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
31	AB/2295/2020	SAFIJUDDIN SK. @ SAFIJUDDIN ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM

**BAIL HEARING (BA)**

32	Bail Appln./1587/2020 (PHOTOCOPY OF CD AND OFFICE NOTE) ,FIXED	SASANKA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.11 i.e. ORIGINAL COURT NO. 15.**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	AB/2272/2020	MD. KAMAL KHAN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
15	AB/2273/2020	RAFIQUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
16	AB/2274/2020	DR. HRISHIKESH MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	PP, ASSAM
17	AB/2276/2020	MIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[ For Friday,11th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.]**

**THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 16  
IN THE MORNING SESSION AND ITEM NOS. 17  
TO 35 IN THE AFTERNOON SESSION.**

**THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	AB/2277/2020	KANDARPA BORUAH <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAİN MR. N BORUAH	PP, ASSAM
25	AB/2278/2020	KOBAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
26	AB/2279/2020	TAIZUL ISLAM AND 2 ORS. <b>Versus</b> STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
27	AB/2280/2020	AKBAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
28	AB/2283/2020	RAMJAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARİM	PP, ASSAM
29	AB/2284/2020	RASHİDUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDİN MR. Y SIKDAR	PP, ASSAM
30	AB/2285/2020	ROFİZ UDDİN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDİN MR. M ISLAM	PP, ASSAM
31	AB/2286/2020	MD. AKBAR @ AKBAR BANZARA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
32	AB/2287/2020	DİPAK BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
33	AB/2288/2020	RAJESH GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
34	AB/2290/2020	ABDUS SATTAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	MR F HAQUE MR. A A MONDAL PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 14 i.e. ORIGINAL COURT NO. 19.]**

**THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 33 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
19	AB/2292/2020	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
20	AB/2293/2020	NUR AMIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S JAFRI	PP, ASSAM
21	AB/2294/2020	SAKIL AHMED @ SAKIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI MS. M GOGOI MR. S M BARUAH	PP, ASSAM
22	AB/2296/2020	NITU MANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
23	AB/2297/2020	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
24	AB/2298/2020	HABIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
25	AB/2299/2020	KANISHKA BASUMATARY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
26	AB/2300/2020	DULU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N DAS	PP, ASSAM
27	AB/2312/2020 (PDF COPY), B/O	JATIN CHANDRA KALITA @ JOTIN <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. S K JAIN MR. L MOHAN	PP, ASSAM
28	AB/2324/2020 (PDF COPY), B/O	HEMANTA KR. DAS <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A GOHAIN	PP, ASSAM
<b><u>ADMISSION</u></b>				
29	WP(C)/3056/2017	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION



30	WP(C)/3333/2017	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
<b><u>BAIL HEARING</u></b>				
31	AB/2067/2020 FIXED	ABDUL MUKIT <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA	PP, ASSAM
<b>WITH</b>				
32	AB/2135/2020	ABDUL MUKIT <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
33	WP(C)/3069/2018 (ADMISSION), WITH OFFICE NOTE, FIXED	ALL ASSAM GRADUATE NURSES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 60 ORS.	MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. N SHYAMAL MR. P BORGHAIN MR. R SINGHA	MR D K BHATTACHARYYA MR. R DE MS R B DEB SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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